

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 22nd NOVEMBER, 2022, 10:30 A.M.

CP (IB) No. 8/CB/2021, IA (IB) No. 57/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Y. Pani & Company Pvt. Ltd.
Under Section	10 IBC

For Petitioner (s) :

For Respondent (s) :

ORDER

Due to paucity of time, the matter could not be taken up for hearing today.
Adjourned to 20.12.2022.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)